

Administration has already issued a notification on 28.4.89 revising the minimum rates of wages payable to workers including industrial workers with effect from 1st May, 1989.

(b) and (c). Do not arise.

[English]

Survey of Unregistered Nursing Homes in Delhi

362. SHRI BHADRESWAR TANTI:
SHRI ABDUL HAMID:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have made any survey regarding working of unregistered nursing homes in Delhi and their working conditions; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) and (b). Yes, Sir. The survey conducted by Delhi Administration covers several attributes like the total number of doctors/paramedical staff working in the nursing homes, bed strength, availability of water & electrical facilities, the location of nursing home. The information in a tabular form is laid on the Table of the House. [Placed in Library. See No. LT-8038/89]

Strikes and Lockouts in Gujarat

363. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of LABOUR be pleased to state:

(a) the details of strikes and lockouts that took place in various industries in Gujarat during the period 1 January, 1989 to 30 June, 1989;

(b) the reasons for such strikes etc; and

(c) the details of strikes and lockouts withdrawn during the period together with the details of the agreements reached between the workers and managements?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA): (a) to (c). According to the latest available information there were 44 strikes and 6 lockouts in Gujarat during the period January—March, 1989. The strikes and lockouts among others have been over issues relating to wages and allowances, bonus, personnel & retrenchment and discipline & violence. Out of these 34 strikes were called off and 2 lockouts were lifted. Information on the agreements reached between the workers and managements in respect of terminated strikes and lockouts is not maintained.

Shifting of C.G.H.S. Hospital, Rajajinagar to Vijayanagar

364. SHRI V.S. KRISHNA IYER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a C.G.H.S. Hospital is functioning at Rajajinagar in Bangalore city;

(b) whether Government propose to shift the above Hospital to Vijayanagar; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) No. Sir.

(b) and (c). Does not arise in view of answer to (a) above.